

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 218**  
**(IB)-490(PB)/2021**  
**IA-2121/2022**

**IN THE MATTER OF:**

**State Bank of India Trough  
RP Chanchal Dua  
Versus**

**... Applicant/Petitioner**

**V. Muthuchandrasekar**

**... Respondent**

**Under Section: 95 of IBC 2016**

**Order delivered on 01.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :** Adv. Pooja M. Saigal, Adv. Nikhil Sabri, Adv.  
Ishank Jha

**For the SBI :** Adv. Siddharth Singh

**For the RP :** Adv. Bheem Sain Jain, Adv. Chanchal dua

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 06.02.2024.

**Sd/-  
(COURT OFFICER)**